

National Company Law Tribunal

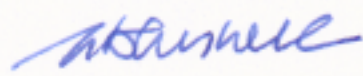
Allahabad Bench

CP NO. (IB) 09/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE COMPANY: Macro Leafin Pvt. Ltd v/s Dhrow India Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE : U/S 7 of 18B, Code, 2016.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	ABHISHEK ANAND	ADVOCATE	PETITIONER	
<u>2.</u>				

C.P.No.(IB) 09/ALD/2018

Sri Abhishek Anand for the Financial Creditor.

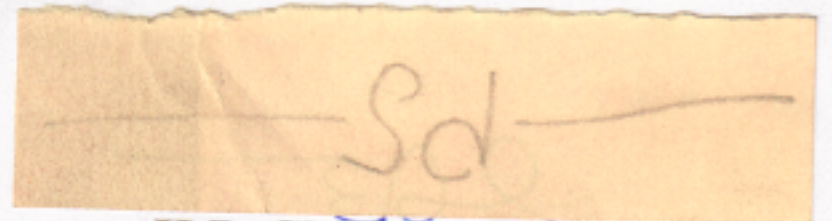
The present case is filed as a fresh case under section 7 of the I & B Code, 2016.

The Registry is directed to make scrutiny of the present case and to issue a formal notice to the Corporate Debtor Company inviting their response/ comments, if any.

The matter to be listed on 15th February, 2018.

Date: 23/01/2018

Typed by
Jyoti
(Stenographer)



H.P. Chaturvedi,
Member(Judicial)